NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAL**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

: CA/204/2017

PETITION NUMBER

: CP/536/ (IB)/2017

NAME OF THE PETITIONER(S)

: AUTOCAP INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: INFONET ASIA PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

S. Rajapopal

Adv. Monish K. Vig

Advocate been petitionen

Naveen Kumar Advocate for Murthi Respondent in CP.

ORDER

Shri Monish K Vig, counsel for the applicant present. Shri Naveen Kumar Murthi, counsel for respondent present. Shri S Rajagopal, IRP present. Counsel for respondent filed a reply/objection to CA 204/2017. Both the counsel are directed to furnish all the information in relation to the matter pending before the Hon'ble High Court of Madras and also the present proceedings to the IRP to enable him to give a reply. Time extended at request of both counsel. Put up on 22.11.2017 at 10.30 A.M.

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K Anantha Padmanabha Swamy Member (Judicial)